

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 09.06.2020**

Sr. No.	Case Type	Case No.	Title	Name of Advocate	Stage
1	SUIT	101239/2018	Dr. Paradeshi B. Patil Vs 1.MCGM 2.Asstt. Municipal Commissioner 3.Asst.Engineer 4.Designated Officer	Mr. Asutosh Shukla	Framing Issues
2	SUIT	101472/2018	M/s. Hotel Bumper Vs 1. MCGM 2.Asst.Municipal Commissioner 3.Asst.Engineer 4.Designated Officer B-Ward	Mr. Asutosh Shukla	Framing Issues
3	SUIT	101330/2019	Mr. Sohail Bashir Wazifdar Vs MCGM	Ms. Eventa A. Gonsalves and Reyden L. Gonsalves	Framing Issues
4	SUIT	101441/2013	SUNIL RAMDAS MHATRE Vs MCGM	K D JHA	NM for hearing
5	SUIT	102481/2017	M/s. Tulsidas Khimji Vs 1. Designated Officer - I 2.MCGM	Sanket M. Mungale	NM Arguments
6	SUIT	100285/2020	Mr. Shaikh Abdul Kased Vs MCGM	Mr. Ashok R. Pande	NM Replyrejoinder
7	SUIT	100697/2019	Hoorbai Mohammed Hanif Mansuri Vs MCGM	Miss. J.P. Thakkar	CS Reply
8	SUIT	100014/2018	Jehangir D. Sumariwalla Vs 1.MCGM 2.The Municipal Commissioner 3.The Executive Engineer 4.The Assistant Municipal Commissioner	Brahmand Lexis	Compliance